

**COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO.111 of 2019

&

IA NO. 450 of 2019

Dated : 29th March, 2019

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Lupin Limited	...	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Sankalp Singh

Mr. Anup Jain

Mr. Ashish Singh for R-2, MSEDCL

ORDER

List the matter on **03.04.2019 in Special Bench**, as requested by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N. K. Patil)
Judicial Member